

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 18067/2017

PRINCIPAL OFFICER LG ELECTRONICS INDIA PVT. LTD.
THR ITS AUTHORIZED SIGNATORY MR. ASHISH AGRAWAL

Appellant(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX, NOIDA & ANR.

Respondent(s)

IA No. 118582/2025 - APPLICATION FOR PERMISSION

IA No. 118536/2025 - APPLICATION FOR PERMISSION

WITH

C.A. No. 18068/2017 (III-A)

IA No. 118518/2025 - APPLICATION FOR PERMISSION

C.A. No. 18281/2017 (III-A)

IA No. 118527/2025 - APPLICATION FOR PERMISSION

Date : 18-06-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE VIJAY BISHNOI
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Deepak Chopra, Adv.
Mr. Ankul Goyal, Adv.
Mr. Adweitya Grover, Adv.
Mr. Harpreet Singh Ajmani, AOR

For Respondent(s) : Mr. Sudarshan Lamba, AOR
Mr. Karan Lahiri, Adv.
Mr. Shashank Bajpai, Adv.
Mr. Sarthak Karol, Adv.
Mr. Navanjay Mahapatra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the respondent(s) seeking adjournment, re-list the matter in the month of September, 2026.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR